

about the amount sanctioned, not the centres and the number actually opened. And, who is executing this scheme, whether the Sports Councils are entrusted with the execution of these centres or any other authority? Also, may I know from the Minister whether she has received any proposal from the Government of West Bengal? She has not mentioned about West Bengal. How many proposals has she received from West Bengal? (*Interruptions*) What? No proposal?

SHRIMATI MARGARET ALVA : I can answer if you sit down. I would like to tell the hon. Minister that as far as the entire country is concerned...(*Interruptions*) I am sorry—the hon. Member.

(*Interruptions*)

SHRI S. JAIPAL REDDY : He was mistaking her for 'he' and she mistook him to be a Minister!

MR. SPEAKER : Look at the difference between him and her.

SHRIMATI MARGARET ALVA : He was talking so much about West Bengal that I made a mistake...(*Interruptions*). We have opened 3,111 rural sports centres in all the States totally and the outlay has been Rs. 10,14,826. I must tell the hon. Member that we have no pending proposal from West Bengal. In fact, in our list there are no centres from West Bengal at the moment and West Bengal probably have not sent us any proposal as yet.

I would also like to tell the hon. Member that we do not directly give it to the District Sports Councils. The proposals come to us from the State Government and it is up to the State Government to decide which agency will actually execute them in that State.

SHRI BHAGWAT JHA AZAD : If we send direct, will you process it?

SHRI A. CHARLES : The answer given by the hon. Minister is that financial assistance is being given to the States. I am sorry that Kerala has been left out. You know the contribution made by Kerala to uphold the honour of the nation in the field of sports. Two projects have been sent by

the Kerala Government including one for a stadium with synthetic track. May I know from the hon. Minister whether in view of the special case of Kerala these projects will be processed as expeditiously as possible and a favourable decision taken?

SHRIMATI MARGARET ALVA : I would like to say, that if there are no sports centres sanctioned under this scheme, it is because we have not received any proposal for this particular scheme from Kerala, but I would like to tell the hon. Member that all the three proposals which were received from the State of Kerala have received special attention and grants up to Rs. 2 crores have been sanctioned to Kerala for all the proposals which have come from Kerala.

Opening of Navodaya Vidyalayas in Maharashtra

*524. **SHRI BANWARI LAL PUROHIT :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is a proposal under the consideration of Government to open a large number of Navodaya Vidyalayas in the Maharashtra State during 1987-88;

(b) if so, whether the sites have since been selected;

(c) the details of the locations where Navodaya Vidyalayas are likely to be opened in Maharashtra;

(d) how much land has been provided by the State Government for this purpose; and

(e) when these Vidyalayas will start functioning in the Maharashtra State?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) to (e). The number of Navodaya Vidyalayas to be set-up in Maharashtra during 1987-88 is yet to be decided.

[*Translation*]

SHRI BANWARI LAL PUROHIT : Mr. Speaker, Sir, the Minister of State for

Education of Maharashtra, Shrimati Kenia, had addressed a press conference in Bombay on 6th March and I would request you to listen to the reporting of that conference for a minute—

[*English*]

“12 Navodaya Vidyalayas model schools including two in Vidarbha, one in Chandrapur district and other in Yavatmal district will be opened in Maharashtra from July this year. Disclosing this at a press conference here yesterday Minister of State for Education Ms. Chadrika Kenia, said that the other beneficiary districts would be Beed, Jalna, Parbhani, Dhule, Jalgaon Nashik, Thane, Ahmednagar, Ratnagiri and Sindhudurg.....”

[*Translation*]

Mr. Speaker, Sir, the big question that has now arisen before us is whether the Minister of State for Education of a State was so competent that she disclosed the entire scheme before the reporters and now when a Member of Parliament is asking a question, he is being told that no decision has been taken? Therefore, either she has spoken ** or the hon. Union Minister wants to suppress the information.

MR. SPEAKER : This word is unparliamentary.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO) : Sir, both of them are correct. The State Government has sent a proposal suggesting the places where such Vidyalayas should be opened. We have not yet taken a final decision. We shall discuss it with them. We shall go there and see what facilities they are going to provide. Therefore, a demand has been received from them, but we have not yet examined the proposal fully. Therefore, both the Ministers of State—Central as well as State—are correct.

MR. SPEAKER : And you too are correct.

SHRI BANWARI LAL PUROHIT : Mr. Speaker, Sir, I was quite disturbed by the reply given by the State Education Minister in the conference and that is why I have asked this question. The hon. Minister of Education is aware that his Minister of State does not love Vidarbha, but he himself represents Vidarbha and knows the extent to which injustice has been done to Vidarbha in the matter of education. All that I want to say is that injustice should not be done to Vidarbha. If this region is given two schools out of a share of 12, it will be a great injustice. Already, there is a big backlog. Therefore, I would like to know whether the hon. Minister would re-consider it and increase Vidarbha's share?

SHRI P. V. NARASIMHA RAO : Sir, had we decided it earlier, he would not have got an opportunity to speak all this. Therefore, we did not decide...(*Interruptions*)...

[*English*]

SHRI MUKUL WASNIK : May I know whether the curriculum to be followed in the Navodaya Vidyalayas will be similar to that which will be followed in other schools or the curriculum will be somewhat different from that which will be followed in ordinary schools?

SHRI P. V. NARASIMHA RAO : We are following CBSE.

Sea Erosion in Karnataka

*526. SHRI G. DEVARAYA NAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government are aware that there is continuous sea erosion in coastal belt in Karnataka;

(b) if so, the steps taken to prevent this erosion and the amount spent so far;

(c) whether it is a fact that the money allocated for prevention of erosion work has not been properly utilised by the State Government; and